## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5142 ANSWERED ON:05.04.2017 Public Transport Facilities Singh Shri Abhishek

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- a) the steps taken by the Union Government to improve public transport facilities in urban areas;
- b) the guidelines by the Union Government regarding concessional passes valid for public urban transport and sections of population eligible for the above said scheme;
- c) whether Union Government proposes to issue tickets of urban public transport online and if so, the details thereof; and
- d) the details of funds allocated for the development of urban pubic transport during the last three years. State-wise?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH)

- (a): Urban Transport is intertwined with Urban Development, which is a State subject. However, the Ministry of Urban Development has taken following steps to improve public transport facilities in urban areas:
- (i) Issue of National Urban Transport Policy (NUTP-2006);
- (ii) Issue of Advisory on congestion charges to State Governments/UTs;
- (iii) Stipulating condition of developing Parking Policy by cities as one of the conditions under bus funding scheme;
- (iv) Assistance for procurement of buses, ancillary infrastructure, implementation of Bus Rapid Transit System (BRTS), and Metro Rail Projects; and
- (v) Making Urban Transport an admissible component under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart City Mission.
- (b): Ministry of Urban Development has not issued any guidelines regarding concessional passes valid for public urban transport and sections of population eligible for such concessions.
- (c): No, Madam.
- (d): Details of funds allocated for the development of urban public transport under different projects/schemes during the last three years, State-wise are placed at annexure- I, II, III, IV and V.